

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2020/ 434

Dated :: 03 December, 2020

On Account of administrative exigency following orders are being issued with immediate effect :-

I.

Sh. Ashish Shivran, Sheristedar Grade-III, who has already been transferred vide this office Order No. Estt/ 2020/428 dated 27.11.2020 from the post of Sheristedar Grade-III, Special Judicial Magistrate (N.I. Act Cases) No.2, Bikaner to Sheristedar Grade-III **Civil Judge & Judicial Magistrate, Chhattargarh**, Bikaner. In compliance of the above mentioned order he has not been relieved yet. His above mentioned order is cancelled with immediate effect and he is transferred and posted as Sheristedar Grade-III, Special Judicial Magistrate (N.I. Act Cases) No.3, Bikaner vice Sh. Anil Kaushik.

Sh. Ashish Shivran is directed to perform his duties in Account Section, District & Sessions Court, Bikaner under work management till further order vice Sh. Anil Kaushik.

II.

Sh. Anil Kaushik, Sheristedar Grade-III Presently posted in Special Judicial Magistrate (N.I. Act Cases) No.3, Bikaner. He is performing his duties in Account Section, District & Sessions Court, Bikaner under work management. His above mentioned order is cancelled and he is transferred and posted as Sheristedar Grade-III in the court of **Civil Judge & Judicial Magistrate, Chhattargarh**, Bikaner with immediate effect.

Note:-

1. The above mentioned employee is directed to handover the charge of his present post and join his new assignment with immediate effect.

**District & Sessions Judge,
Bikaner**

S.No. 8665

Dated : 03.12.2020

Copy forwarded to the following for information and necessary action :-

1. Civil Judge & Judicial Magistrate, Chhattargarh
2. Special Judicial Magistrate (N.I. Act Cases) No.2/No.3, Bikaner
3. Account Section, District & Sessions Court, Bikaner
4. Sarva Sh. Anil Kaushik/ Sh. Ashish Shivran
5. Personal file Sh. Anil Kaushik/ Sh., Ashish Shivran
6. System Officer with the direction to e-mail concerns.

**District & Sessions Judge,
Bikaner**